## HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 24<sup>TH</sup> JULY, 2015

No. 130 A: The Probationary Civil Judge (Junior Division)-Trainee, appointed under Notification No. 13/Nya. Vivid.- 01/2013 Ka.- 6574 Ranchi, dated 23.07.2015 of the Department of Personnel, Administrative Reforms and Rajbhasha, Government of Jharkhand, as named in the Column No. 02 of the table given below, are hereby posted as such in the judgeship/station mentioned in the column no. 04 of the table:-

SI No.	Name of Officers	Home District of Officers 03	Place of Posting. 04
01	02		Sahebganj
1	Alok Kumar	Agra (U.P.)	Sanebyanj
2	Sanjibita Guin	Ranchi	Jamshedpur
_	Carijizita Cam		(East Singhbhum)
3	Moumita Guin	Ranchi	Dhanbad
J	Wouthta Gain		0' 1
4	Nirbhay Prakash	Ranchi	Simdega

The aforesaid officers are directed to submit their joining alongwith the Medical Certificate under Rule 52 of the Jharkhand Service Code and a declaration as contained in the aforesaid Notification of appointment to the concerned Principal District Judge by 12th of August, 2015. Further, they shall be imparted training for the period of one year after their joining in accordance with 'Syllabus of the Induction Training Programme' in the respective Judgeship/s and at the Judicial Academy Jharkhand, Ranchi.

By order of the Court

Sd/- Anil Kumar Choudhary Registrar General

Memo No/Apptt	· d	at
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dated Ranchi the 24th July, 2015.

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary Registrar General

Memo No.	/Apr	ott

dated Ranchi the 24th July, 2015.

Copy forwarded to the Accountant General, Jharkhand, (G.E.-5), Hinoo, Ranchi/ the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Ranchi/ the Principal Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi and the Officers concerned for information and needful.

Sd/- Anil Kumar Choudhary

Registrar General



Memo No. \_\_\_\_\_/Apptt

dated Ranchi the 24th July, 2015.

Copy forwarded to the concerned Principal District and Sessions Judges of Jharkhand (with copy of the Notification No. 13/Nya. Vivid.- 01/ 2013 Ka..- 6574 Ranchi, dated 23.07.2015, the Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand) with a request to accept their joining after verifying their necessary documents and send the information appended with required document to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi through the High Court. They are further requested to direct the trainees to undergo training in accordance with 'Syllabus of the Induction Training Programme' in the Judgeship/s at the Judicial Academy Jharkhand, Ranchi.

Encls; As above

Sd/- Anil Kumar Choudhary

Registrar General

Memo No. 6405 |Apptt

dated Ranchi the 24th July, 2015.

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi with a request to arrange and impart training to the officers in accordance with 'Syllabus of the Induction Training Programme'.

Registrar General